

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULEM BENCH

O.A.No. 621 of 1994

Wednesday this the 27th day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.K.Balakrishnan,  
Extra Departmental Packer,  
Elathur Post Office,  
Kozhikode District.

... Applicant

(By Advocate Ms. H.Bineetha/O.V.Radhakrishnan)

Vs.

1. Sub Divisional Inspector (Postal)  
Calicut North Sub Division,  
Calicut-2.

2. Postmaster General,  
Northern Region, Calicut. ... Respondents

(By Advocate Shri TPM Ibrahim Khan, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

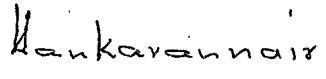
Applicant complains that another person (unnamed) is being selected as Extra Departmental Packer, Elathur Post Office pursuant to Annexure.A7 judgment, while he should have been selected. We find that applicant has made Annexure.A10 representation against the alleged selection. It is for 2nd respondent to consider whether the alleged selection is proper. He will do so after affording an opportunity to applicant and the person, if any, selected to put forward their respective claims. 2nd respondent will also consider whether Annexure.A9 should not be held in abeyance until a decision is taken on Annexure.A10.

2. With these directions, application is disposed of. No costs.

Dated 27th April, 1994.

  
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN